

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.62/98

Wednesday this the 14th day of January, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

APPLICANT(S) :-

1. P.M.Viswanathan, S/o.Late.A.K.Madhavan, aged 47 years, Telecom Technical Assistant, E10-B Exchange, Trichur-20, residing at Pullayithura, Pullazhy village, Trichur.
2. M.R.M.Namboothiri, S/o.Raman namboothiri, aged 46 years, Telecom Technical Assistant, I.C.P Telephone Exchange, Tripunithura, residing at Mangalathu Mana, Thirumarady Village, Muvattupuzha Taluk, Ernakulam District.
3. C.K.Varghese, S/o. Late.C.D. Kochappu, Telecom Technical Assistant, R.L.U. Exchange, Oflur, Trichur, residing at Chakola House, Trichur Taluk, Trichur District.
4. T.Rajeswari, W/o.P.N.Sankaran, aged 45 years, Namboothiri, Telecom Technical Assistant, C.T.O, Trichur, residing at 'SREYAS', 25/977, Trichur Village, Trichur Taluk, Trichur District.
5. K.S.Prabhakaran Pillai, S/o.M.K. Sankara Pillai, Telecom Technical Assistant, C-Dot Exchange, Thodupuzha, residing at Madathil House, Thodupuzha Village, Thodupuzha Taluk, Idukki District.
6. V.V.Vasanthakumari, W/o.E.C.Kochupapu, aged 48 years, Telecom Technical Assistant, RLU Exchange, Mannuthy, Trichur, residing at Edakkattu Parambil House, Kuttanellur Village, Trichur Taluk, Trichur District.
7. K.K. Nakulan, S/o. Late.K.G.Kuttan, Telecom Technical Assistant, Telephone Exchange, Kalady, residing at Kozhikodathu House, Chelamattam Village, Kunnathunadu Village, Kunnathunadu Taluk, Ernakulam District.
8. K.Rajan, S/o.C.Govindan, aged 47 years, Telecom Technical Assistant, CTO, Telephone Work shop, Tellicherry, Batheri House, Mannatheri Village, Thellicherry Taluk, Kannur District.
9. M.Umadevi, W/o. K.Rajendra Prasad, Transmission Assistant, Telephone Exchange, Perumbavoor, residing at 'KARTHIKA' PMC 8/280, Perumbavoor Village, Kunnathunadu Taluk, Ernakulam District.
10. E.Mohan, S/o.N.K.Chandu, Telecom Technical Assistant, Telephone Exchange, Mahe, Kuniyil House, Kotiyeri Village, Thallessery Taluk, Kannur District.
11. C.C.Premi, S/o. M.K.Varghese, Telecom Technical Assistant, Telephone Exchange, Kolenchery, residing at Mappanalil House, Ikaranalil South Village, Kunnathunadu Taluk, Ernakulam District.

12. M.K.Sivaraman, S/o. Chandrasekharan, aged 44 years, Telecom Technical Assistant, Telephone Exchange, Kaliyanthara, residing at Mankunnel House, Vayathur Village, Thaliparamba Taluk, Kannur District.
13. K.K.Ajithakumari, W/o.Kunju Kunju, aged 37 years, Telecom Technical Assistant, Telephone Exchange, Tripunithura, residing at Penattuparambil House, Kanayannur Village, Kanayannur Taluk, Ernakulam District.
14. T.N. Sasidharan, S/o. Neelakantan, ^{Age 51 years} Telecom Technical Assistant, Telephone Exchange, Peravoor, Kannur, residing at Thadathil House, Kelakam Village, Thallassery Taluk, Kannur District. ^{Age 37 years}
15. Renuka Devi K., W/o. Puzhpan P.B., Telecom Technical Assistant, Telephone Exchange, Palarivattam, residing at 'Mini Bhavan', 33/433A, Punithur Village, Kanayannur Taluk, Ernakulam District.
16. A.Krishnan Namboodiri, S/o. Madhavan Namboodiri, aged 47 years, Telecom Technical Assistant, Telephone Exchange, Nileswar, residing at Puthilot Patinjarekara House, Kodakkat Village, Hosdurg Taluk, Kasargod District.
17. K.S.Radhesan, S/o.K.V.Subramanian, aged 47 years, Telecom Technical Assistant, Narakkal, residing at Kezhkedath House, Nayarambalam Village, Kochi Taluk, Ernakulam District.
18. O.Chandran, S/o. O.Chanthu, aged 45 years, Telecom Technical Assistant, D-Tax, Kannur, residing at Ramatheru Vadakkethala House, Puzhathi Village, Kannur Taluk, Kannur District.
19. C.K.Narendran, S/o.C.S.Kumaran, aged 47 years, Telecom Technical Assistant, Telephone Exchange, Cherai, residing at Cherangattu House, Pallupuram village, Kochi Taluk, Ernakulam District.
20. C.P.Ramachandran, S/o.A.K.Chathukutty Kurup, aged 46 years, Transmission Assistant, Telephone Exchange, Mattanur, residing at "USHUS", Keezhur Village, Thalassery Taluk, Kannur District. ^{Age 40 years}
21. M.P.Komaladas, S/o.Late M.R.Prabhakaran, ^{Age 50 years} Telecom Technical Assistant, External-II, Palaghat, residing at Mundankandath House, Malapuzha-II Village, Palaghat Taluk, Palaghat District.
22. V.P.Said Mohammad Koya Thangal, S/o. V.P.Attakoya Thangal, aged 48 years, Telecom Technical Assistant, I.C.P.Exchange, Tellichery, residing at 'Alssadath', Vadikakam Village, Thalassery Taluk, Kannur District.
23. K.Subramanian, S/o.Late.K.Komban, ^{Age 50 years} Telecom Technical Assistant, Telephone Exchange, Chittur, residing at Kallamkulamkalam House, residing at Peruvemba Village, Palaghat Taluk, Palaghat District.

24. Rajan Kottol, S/o. Andy C.H, aged 50 years, Telecon Technical Assistant, ICP Exchange, Thellivherry, residing at "Alaka", Pandakkal Village, Mahe Taluk, Mahe District.
25. K.Kaladharan, S/o. S/o.Late M.Krishnan, aged 40 years, Telecom Technical Assistant, PCM Maintenence, Palaghat, residing at Ambad House, Pallenchathanur Village, alathur Taluk, Palaghat District.
26. C.T.Gracy, W/o.M.O.Kunjuvareed, aged 45 years, Transmission Assistant, PCM Maintenance-II, Trichut, residing at Manadan House, Peringavu Village, Trichur Taluk, Trichur Village,
27. B.Rajendran, S/o. Bharat Krishnan Pillai, aged 36 years, Telecom Technical Assistant, Secondary Switching Area, Installation, Palaghat, residing at Palathully House, Peruvamba Village, Palaghat Taluk, Palaghat District.
28. C.V.Kamalam, W/o.M.A.Chandran, aged 45 years, Telecom Technical Assistant, Telephone Workshop, Trichur, residing at Meleveetil House, Koorkanchery Village, Trichur Taluk, Trichur District.

(Applicants 2 to 28 represented by their authorised agent-Ist applicant P.M.Viswanathan)

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Chief General Manager,
Telecom, Trivandrum.
2. The Chairman, Telecom Commission,
New Delhi. ...Respondents

(By Advocate Mr. P.R.Ramachandra Menon)

The application having been heard on 14.1.1998, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

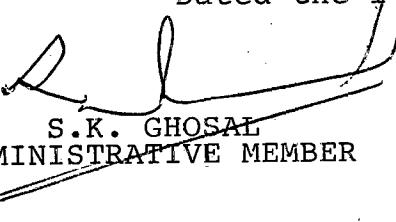
The applicants who are Telecom Technical Assistants appeared for a screening test for promotion to the post of Junior Telecom Officers on 21.9.95. As the qualifying marks for being screened in was fixed at 40%, they were not screened in. Finding that in the case of those who have appeared for competitive examination a

relaxation was granted, the applicants made individual representations for relaxation in the qualifying marks for screening in in their case also. These representations have not been considered and disposed of. Therefore, the applicants have jointly filed this application for a declaration that they are also entitled for relaxation and for appropriate directions to the respondents. They have also prayed that the second respondent may be directed to consider the representations submitted by the applicants (A2, A3 and similar representations) and to give them a speaking order within a reasonable time.

2. When the application came up for hearing, learned counsel on either side agreed that the application may be disposed of finally directing the second respondent to consider the representations submitted by the applicants and to give them a speaking order within any time to be stipulated by this Tribunal.

3. In the light of what is stated above, the application is disposed of with a direction to the second respondent to consider the representations A2, A3 and other similar representations submitted by the applicants and to give them a speaking order as expeditiously as possible at any rate within a period of four months from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 14th January, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure A2: Representation dated 30.7.97 submitted by the applicant to the 2nd respondent.
2. Annexure A3: Representation dated 5.11.97 submitted by the applicant to the 2nd respondent.

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